

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016
For the attention of the Stakeholders of **R.A.SAMY TRADING Pvt Ltd**

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	R.A.SAMY TRADING Pvt Ltd
2.	Date of incorporation of Corporate Debtor	06-10-2005
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Tamil Nadu, India under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U51909TN2005PTC057742
5.	Address of the Registered office and Principal office (if any) of corporate debtor	NO.21, MANGESH STREET, T.NAGAR, CHENNAI - 600 017.
6.	Date of closure of the insolvency resolution process	19.4.2021
7.	Liquidation commencement date of the corporate debtor	20.4.2021
8.	Name, address, e-mail address, telephone number and registration number of the liquidator	Name: ASHOK SESHADRI, Address for communication: A2, Dynamic flats, Parangusapuram Street, kodambakkam Chennai 600024. Email as registered with IBBI: ashokseshadrig@gmail.com Email for communication: resolution.rasamy@gmail.com mobile no: 97896 72486 IBBI regn: IBBI/PA-001/IP-P00937/2017-2018/11541
11.	Last date for submission of claims	May 20, 2021

Notice is hereby given that the National Company Law Tribunal, Chennai bench has ordered the liquidation of **R.A.SAMY TRADING Pvt Ltd** on 20-04-2021.

The Creditors of **R.A.SAMY TRADING Pvt Ltd**, are hereby called upon to submit a proof of their claims with proof on or before 20-05-2021 to the liquidator at the address mentioned against entry No. 8.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors including operational creditors, workmen and employees may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of liquidator :



Ashok Seshadri

Date : 21st April, 2021

Place : Chennai

ASHOK SESHADRI
INSOL VENCY PROFESSIONAL,
Regn: IBBI/PA-001/
IP/P00937/2017-2018/11541
Chennai-600 061.